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GOVERNMENT OF KARNATAKA

No. LAW-LAC/20/2023

Karnataka Government Secretariat,
Vidhana Soudha,
Bengaluru, dated:19.08.2023.

NOTIFICATION-I

I, THAWARCHAND GEHLOT, Governor of Karnataka, in exercise of the powers conferred by Article 234 of the Constitution of India, hereby appoint the following persons selected under the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amended Rules, 2011, 2015 and 2016 as Civil Judges in the Karnataka Judicial Services in the pay matrix of Rs.77840-136520. They shall be on probation for a period of two years from the date of reporting to duty.

The seniority of these candidates shall be regulated in accordance with the Notification No. HCRB/CJR.1/2022 dated 14.01.2023 of Civil Judges Recruitment Committee, Hon'ble High Court of Karnataka.

Sl. No.	Sl. No. in Selection List	Register No.	Applicant name	Selected Category
1	1	CJM22405	RAHUL SHETTIGAR	GM-UR
2	2	CJM22379	ANUSHA V R	GM-UR
3	3	CJM22633	AKSHATA T	GM-UR
4	4	CJM22792	BALU	GM-UR
5	5	CJM22244	PUNYAKOTI S N	SC-UR
6	6	CJM22196	CHETHAN R	GM-UR
7	7	CJM22105	BHARATH CHANDRA K S	GM-UR
8	8	CJM22658	RAVI BETAGAR	GM-RU
9	9	CJM22201	SURESHA E S	GM-RU
10	10	CJM22804	MANJUNATH SHIVAPOOJI	GM-RU
11	12	CJM22235	BIPIN H M	GM-EX *
12	13	CJM22634	MAHANTESH CHOULAGI	GM-RU
13	14	CJM22864	PRIYA BHATTAD	GM-WM
14	15	CJM22835	LALITA KUDARIMATI	GM-WM

15	16	CJM22411	KAVYASHREE H S	GM-WM
16	17	CJM22251	CHIRAG C	GM-EX *
17	18	CJM22421	HEMA H R	GM-WM
18	19	CJM22128	THAHAKALEEL K A	Cat-II(B)-RU
19	20	CJM22413	VARSHA SHREE	GM-WM
20	21	CJM22224	SATISHA M	SC-EX *
21	22	CJM22119	HARSHA G	Cat-II(A)-UR
22	23	CJM22541	GAYATHRI N	SC-WM
23	24	CJM22811	NAVEEN F DSOUZA	Cat-III(B)-UR
24	26	CJM22384	ABUTHAHIR A	Cat-II(B)-KM
25	27	CJM22432	GIRIJA N	SC-WM
26	28	CJM22323	SRINIVASA S N	Cat-II(A)-EX *
27	29	CJM22138	NARASIMHA MURTHY A	SC-RU
28	30	CJM22008	SHWETHAKSHI	Cat-II(A)-RU
29	31	CJM22344	MADHUSHREE G S	Cat-II(A)-WM
30	32	CJM22662	SUNITA PRABHANNAVAR	Cat-II(A)-WM
31	33	CJM22882	ANIL AMATE	Cat-I-RU
32	34	CJM22457	ASHWINICHANDRAKANTH	ST-WM
33	35	CJM22400	MEGHASRI	Cat-II(A)-RU
34	36	CJM22005	THRINETHRA M N	Cat-III(B)-RU
35	37	CJM22749	DYNANESHWAR VITTAL MALAGI	Cat-II(A)-RU
36	38	CJM22312	URMILA V	Cat-II(A)-WM
37	39	CJM22181	SHANKARA	Cat-I-RU
38	40	CJM22776	KASHINATH V UPPAR	Cat-I-RU

*Note: The candidates at Sl. No. 12, 17, 21 and 28 in Selection list are qualified for appointment under Ex-servicemen quota as per Government Order No. DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996, as actual Ex-servicemen candidates are not available.

Sd/-
(THAWARCHAND GEHLOT)
GOVERNOR OF KARNATAKA

By order and in the name of the
Governor of Karnataka



(PRABHAVATI M HIREMATH)

Principal Secretary to Government,
Law, Justice and Human Rights Department.

To:

The Compiler, Karnataka Gazette, Bangalore.

Copy to:

1. The Principal Accountant General (A&E) / (Audit-1) / (Audit-2), Karnataka, Bengaluru-1.
2. The Registrar General, High Court of Karnataka, Bengaluru-1.
3. The Advocate General of Karnataka, High Court Building, Bengaluru-1
4. The Special Secretary to His Excellency the Governor of Karnataka, Raj Bhavan, Bengaluru.
5. The Candidates concerned-through the office of the Registrar General, High Court of Karnataka, Bengaluru-by Registered post & Acknowledgement Due.
6. The Principal Secretary to Hon'ble Chief Minister, Vidhana Soudha, Bengaluru.
7. The P.S. to Hon'ble Minister for Law, Justice and Human Rights Department, Parliamentary Affairs Department, Vidhana Soudha, Bengaluru-1

8. The Joint Secretary to Government, Law, Justice and Human Rights Department (Adm-1), Vidhana Soudha, Bengaluru
9. The P.S. to Chief Secretary to Government, Vidhana Soudha, Bengaluru-1.
10. The P.S. to Principal Secretary to Government, Law, Justice and Human Rights Department, Vidhana Soudha, Bengaluru.
11. Section Guard File / Extra Copies.